

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 3874
TO BE ANSWERED ON MARCH 18, 2021**

PMAY-U IN KANDHAMAL

NO. 3874. SHRI ACHYUTANANDA SAMANTA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of housing units proposed to be constructed in Kandhamal, Odisha under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) till date;**
- (b) the details of the housing units sanctions given and what percentage of them is actually completed as well as the Central budget allotted for the same; and**
- (c) whether the rate of completion is slower than that proposed and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) & (b) As proposed by the State Government of Odisha, 3,073 houses had so far been sanctioned in Kandhamal under Pradhan Mantri Awas Yojana (Urban) {PMAY(U)}. Out of this, 2,445 houses had been grounded for construction and 1,977 houses (64.33%) have been completed. The sanctioned houses involve committed central assistance of ₹46.11 crore, of which ₹ 25.92 crore has been released to the State of Odisha.

(c) The construction requires adherence to project cycle as per Detailed Project Report (DPR) submitted by the State Government while seeking central assistance. The houses sanctioned under the scheme are to be completed within the mission period, i.e. by the year 2022.
